

**18.02 Hrs.**

Bill further to amend the Hindu Marriage Act, 1955".

[English]

*The motion was adopted.*HINDU MARRIAGE (AMENDMENT)  
BILL*(Amendment of Section 13)*

DR. RAMESH CHAND TOMAR (Hapur): I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

MR. RAMESH CHAND TOMAR: I introduce the Bill.

MR. CHAIRMAN: The House stands adjourned to re-assemble on Tuesday, 3rd August, 1993 at 11.00 a.m.

**18.03hrs.**

MR. CHAIRMAN: The question is:

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 3, 1993/ Sravana 12, 1915 (Saka).*

"That leave be granted to introduce a

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